

बनाया है कि उनका विचार है कि इसी संवर्धनीय योजना के दौरान सरकार के कच्चे हिस्से को पक्का बनाया जाए।

1200 hrs.

MR. SPEAKER: The Papers to be laid.

SOME HON. MEMBERS rose—
(Interruptions)**

MR. SPEAKER: Nothing should be recorded without my permission.

PAPERS LAID ON THE TABLE

COAL MINES P. F. (AMDT.) SCHEME, 1980

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURI): I beg to lay on the Table a copy of the Coal Mines Provident Fund (Amendment) Scheme, 1980 (Hindi and English versions) published in Notification No. G. S. R. 308 in Gazette of India dated the 15th March, 1980 under section 7A of the Coal Mines Provident Fund and Miscellaneous Provisions Act, 1948. [Placed in Library. See No. LT—654/80].

REVIEWS AND ANNUAL REPORTS OF BRIDGE AND ROOF CO. (INDIA) LTD., CALCUTTA FOR 1977-78 AND INDIAN DRUGS AND PHARMACEUTICALS LTD., NEW DELHI FOR 1978-79 WITH STATEMENTS FOR DELAY ETC.

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI VEERAN-DRA PATIL): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Bridge and Roof Company (India) Limited, Calcutta, for the year 1977-78.

(ii) Annual Report of the Bridge and Roof Company (India) Limited, Calcutta, for the year

1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library See No. LT—655/80].

(b) (i) Review by the Government on the working of the Indian Drugs and Pharmaceuticals Limited, New Delhi, for the year 1978-79.

(ii) Annual Report of the India Drugs and Pharmaceuticals Limited, New Delhi, for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—656/80].

(2) A statement (Hindi and English versions) showing reasons for delay in laying the report mentioned at 1(a) above.

(3) A statement (Hindi and English versions) explaining reasons for not laying the Annual Report of Bridge and Roof Company (India) Limited Calcutta for the year 1978-79 within the stipulated period of nine months after the close of the Accounting Year [Placed in Library. See No. LT—657/80].

NOTIFICATIONS UNDER DELHI SHOPS AND ESTABLISHMENTS ACT, 1954 AND BOMBAY SHOPS AND ESTABLISHMENTS ACT, 1948 IN RELATION TO GUJARAT

THE MINISTER OF TOURISM & CIVIL AVIATION AND LABOUR (SHRI J. B. PATNAIK): I beg to lay on the Table:—

(1) A copy of the Delhi Shops and Establishments (Amendment) Rules, 1980 (Hindi and English versions) published in Notification No. F. 1(22)/79—LC(S) in Delhi Gazette, dated the 29th January, 1980, under sub-section(3) of section 47 of the Delhi Shops and Establishments Act, 1954. [Placed in Library. See. No. LT—658/80]

(2) A copy each of the following Gujarat Government Notifications (Hindi and English versions) under sub-section (2) of section 4 of the Bombay Shops and Establishments Act, 1948 read with clause (c) (iv) of the Proclamation dated the 17th February, 1980 issued by the President in relation to the State of Gujarat:—

(i) Notification No. KH-L-128-SE/1449—48293-T published in Gujarat Government Gazette dated the 6th March, 1980 amending Schedule II of the Act.

(ii) Notification No. KH-L-171/BSE/1449—48293-T published in Gujarat Government Gazette dated the 7th March, 1980 adding an entry in Schedule II to the Act.

[Placed in Library. See No. LT-659/80].

REVIEW AND ANNUAL REPORT OF NATIONAL FILM DEVELOPMENT CORPORATION (P) LTD., NEW DELHI FOR 1978-79

SHRI J. B. PATNAIK: On behalf of SHRI VASANT SATHE, I beg to lay on the Table:—

A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) Review by the Government on the working of the National Film Development Corporation Private Limited New Delhi, for the year 1978-79.

(2) Annual Report of the National Film Development Corporation Private Limited, New Delhi, for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—660/80]

ANNUAL REPORT AND REVIEW OF BOARD OF APPRENTICESHIP TRAINING WESTERN REGION; BOMBAY FOR THE YEAR ENDED ON 31-3-79, ANNUAL ACCOUNTS OF

VISVA BHARATI, SANTINIKETAN FOR 1978-79, ANNUAL ACCOUNTS OF CENTRAL TIBETAN SCHOOL ADMINISTRATION FOR 1977-78, ANNUAL REPORT AND REVIEW OF RAMPUR RAZA LIBRARY, RAMPUR FOR 1977-78, ETC. ETC.

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND)

I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Board of Apprenticeship Training, Western Region, Bombay, for the year ended 31st March, 1979 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English Versions) by the Government on the above Report [Placed in Library. See No. LT-661/80].

(2) (i) A copy of the Annual Accounts (Hindi and English versions) of the Visva Bharati, Santiniketan, for the year 1978-79 together with Audit Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above document. [Placed in Library. See No. LT-662/80].

(3) (i) A copy of the Annual Accounts (Hindi and English versions) of the Central Tibetan Schools Administration, for the year 1977-78 together with the Audit Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above documents. [Placed in Library. See No. LT—663/80].

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Rampur Raza Library, Rampur, for the year 1978-79 together with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the above Report.

(iii) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at 4(i) above. [Placed in Library. See No. LT-664/80].

(5) A copy of the Annual Accounts @ (Hindi version) of the Regional Engineering College, Calicut, for the year 1977-78 together with the Audit Report thereon.

(6) A copy of the Annual Report @ (Hindi version) of the Regional Engineering College, Calicut, for the year 1978-79. [Placed in Library. See No. LT-665/80]

(7) (i) A copy of the Annual Report of the Regional Engineering College, Srinagar, for the year 1978-79.

(ii) A copy of the Review (Hindi and English versions) by the Government on the above Report.

(iii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the report mentioned at 6(i) above. [Placed in Library. See No. LT-666/80].

(8) (i) A copy of the Annual Accounts (Hindi and English versions) of the University Grants Commission, New Delhi, for the year 1973-79 together with Audit Report thereon, under sub-section (4) of section 19 of the University Grants Commission Act, 1956.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above document. [Placed in Library. See No. LT-667/80].

(9) A copy each of the following Notifications under sub-section (3) of section 59 of the Children Act, 1960:—

(i) The Dadra and Nagar Haveli Children Rules, 1979, published in Notification No. ADM/LAW/242/39/79 in Gazette of India dated the 5th January, 1980.

(ii) The Pondicherry Children (Management, Functions and Responsibilities of Special Schools, Children's Homes and Observation Homes) (Amendment) Rules, 1980 published in Notification No. G.O. M/s. 7/80/HEV(SW) dated the 24th January, 1980.

(10) Two statements (Hindi and English versions) explaining reasons for not laying the Hindi version of the Rules.

(11) A statement (Hindi and English versions) showing reasons for delay in laying the notification mentioned at 9(i) above [Placed in Library. See No. LT-668/80].

(12) A copy of the Bihar Children Ordinance, 1980 (No. 45 of 1980) (Hindi and English versions) promulgated by the Governor of Bihar on the 4th March, 1980, under article 213(2)(a) of the Proclamation dated the 17th February 1980 issued by the President in relation to the State of Bihar. [Placed in Library. See No. LT-669/80].

(13) (i) A copy of the Annual Report (Hindi and (English versions) of the Regional Engineering College, Silchar, for the year 1978-79.

(ii) A copy of the Review (Hindi and English versions) by the Government on the above Report. [Placed in Library. See No. LT-670/80].

(14) (i) A copy of the Audit Report on the accounts of the National Council of Educational Research and Training, New Delhi, for the year 1978-79.

(ii) A statement (Hindi and English versions) regarding Review by Government on the Audit Report.

(iii) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi versions of the Audit Report. [Placed in Library. See No. LT—671/80.]

(15) (i) A copy of the Annual Accounts (Hindi and English versions) of the University of Hyderabad for the year 1978-79 together with Audit Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above document. [Placed in Library. See No. LT—672/80]

REVIEWS AND ANNUAL REPORTS OF COCHIN SHIPYARD LTD., COCHIN FOR 1978-79, HINDUSTAN SHIPYARD LTD., VISAKUAPATNAM, ANNUAL ACCOUNTS OF COCHIN, PORT TRUST FOR 1978-79 WITH STATEMENTS FOR DELAY ETC.

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI A. P. SHARMA): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Cochin Shipyard Limited, Cochin, for the year 1978-79.

(ii) Annual Report of the Cochin Shipyard Limited, Cochin, for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—673/80].

(b) (i) Review by the Government on the working of Hindustan

Shipyard Limited, Visakhapatnam, for the year 1978-79.

(ii) Annual Report of the Hindustan Shipyard Limited, Visakhapatnam, for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT- 674/80].

A copy each of the following papers (Hindi and English versions) under sub-section (2) of section 103 of the Major Port Trusts Act 1963:—

(i) Annual Accounts of the Cochin Port Trust for the year 1978-79 and the Audit Report thereon. [Placed in Library. See No. LT-675/80].

(ii) Annual Accounts of the Mormugao Port Trust for the year 1978-79 and the Audit Report thereon.

(3) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library. See No. LT-676/80].

(4) A statement (Hindi and English versions) explaining reasons for not laying the Accounts and the Audit Report of the Shipping Development Fund Committee for the year 1978-79 within the Stipulated period of nine months after the close of the Accounting Year. [Placed in Library. See No. LT-677/80].

STATEMENT SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES, PROMISES, ETC. GIVEN DURING VARIOUS SESSIONS OF LOK SABHA

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF

PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBALAH): on behalf of Shri Bhishma Narain Singh, I beg to lay on the Table the following statements (Hindi and English

versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha:—

- (1) Statement No. XIX—Second Session, 1977.
- (2) Statement No. XIV—Third Session, 1977.
- (3) Statement No. XVII—Fourth Session, 1978
- (4) Statement No. XI—Fifth Session, 1978
- (5) Statement No. IX—Sixth Session, 1978.
- (6) Statement No. XII—Seventh Session, 1979.
- (7) Statement No. III—Eighth Session, 1979.
- (8) Statement No. I—First Session, 1980.

} Sixth Lok Sabha.

} Seventh Lok Sabha.

[Placed in Library. See No. LT-678/80]

ANNUAL REPORTS AND REVIEWS ETC. OF STATE AGRO-INDUSTRIES CORPORATIONS OF VARIOUS STATES, OF MODERN BAKERIES (P) LTD. NEW DELHI WITH STATEMENTS FOR DELAY, ANNUAL REPORTS OF NATIONAL COOPERATIVE DAIRY FEDERATION OF INDIA, NEW DELHI, NOTIFICATIONS RE. SUGAR PRICES UNDER ESSENTIAL COMMODITIES ACT, 1955 AND ANNUAL REPORTS OF NATIONAL HEAVY ENGINEERING COOPERATIVE LTD., NEW DELHI ETC., ETC.

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): I beg to lay on the Table:—

(1) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Tamil Nadu Agro Industries Corporation Limited, Madras, for the year 1977-78.

(ii) Annual Report of the Tamil Nadu Agro Industries Corporation Limited, Madras, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-679/80].

(b) (i) Review (Hindi and English versions) by the Government on the working of West Bengal Agro Industries Corporation Limited, Calcutta, for the year 1975-76.

(ii) Annual Report (Hindi and English versions) of the West Bengal Agro-Industries Corporation Calcutta, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-630/80]

(c) (i) Review (Hindi and English versions) by the Government on the working of West Bengal Agro Industries Corporation Limited, Calcutta, for the year 1976-77.

(ii) Annual Report (Hindi and English versions) of the West Bengal Agro-Industries Corporation Limited, Calcutta, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-681/80].

(d) (i) Review (Hindi and English versions) by the Government on the working of the Andhra Pradesh State Agro Industries Corporation Limited, Hyderabad, for the year ended 30th June, 1976.

(ii) Annual Report (Hindi and English versions) of the Andhra Pradesh State Agro Industries Corporation Limited, Hyderabad, for the year ended 30th June, 1976 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-682/80.*]

(e) (i) Review (Hindi and English versions) by the Government on the working of the Bihar State Agro Industries Development Corporation Limited, Patna, for the year 1974-75.

(ii) Annual Report (Hindi and English versions) of the Bihar State Agro Industries Development Corporation Limited, Patna, for the year 1974-75 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-683/80.*]

(f) (i) Review (Hindi and English versions) by the Government on the working of the Bihar State Agro Industries Development Corporation Limited, Patna, for the year 1975-76.

(ii) Annual Report (Hindi and English versions) of Bihar State Agro Industries Development Corporation Limited, Patna, for the year 1975-76 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-684/80.*]

(g) (i) Review (Hindi and English versions) by the Government on the working of the Maharashtra Agro Industries De-

velopment Corporation Limited, Bombay, for the year 1977-78.

(ii) Annual Report (Hindi and English versions) of Maharashtra Agro Industries Development Corporation Limited, Bombay for the year 1977-78 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-685/80.*]

(h) (i) Review (Hindi and English versions) by the Government on the working of the Punjab Agro Industries Corporation Limited, Chandigarh for the year 1975-76.

(ii) Annual Report (Hindi and English versions) of the Punjab Agro Industries Corporation Limited, Chandigarh, for the year 1975-76 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-686/80.*]

(i) (i) Review (Hindi and English versions) by the Government on the working of the Orissa Agro Industries Corporation Limited, Cuttack, for the year 1972-73.

(ii) Annual Report (Hindi and English versions) of the Orissa Agro Industries Corporation Limited, Cuttack, for the year 1972-73 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT-687/80.*]

(j) (i) Review (Hindi and English versions) by the Government on the working of the Himachal Pradesh Agro Industries Corporation Limited, and its subsidiary viz. Himachal Pradesh Horticultural Produce Marketing and Processing Corporation Limited, for the year 1977-78.

(ii) Annual Report (Hindi and English versions) of the Himachal Pradesh Agro Industries Corporation Limited, Simla for the year 1977-78 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon and of its subsidiary viz. Himachal Pradesh Horticultural Produce Marketing and Processing Corporation Limited, for the year 1977-78. [Placed in Library. See No. LT-688/80].

(k) (i) Review by the Government on the working of the Assam Agro Industries Development Corporation Limited, Gauhati, for the year 1972-73.

(ii) Annual Report of the Assam Agro Industries Development Corporation Limited Gauhati, for the year 1972-73 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-689/80].

(l) (i) Review (Hindi version) by the Government on the working of the Assam Agro Industries Development Corporation Limited, Gauhati, for the year 1967-68.

(ii) Annual Report (Hindi version) of the Assam Agro Industries Development Corporation Limited, Gauhati, for the year 1967-68 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(m) (i) Review (Hindi version) by the Government on the working of the Assam Agro Industries Development Corporation Limited, Gauhati, for the year 1968-69.

(ii) Annual Report (Hindi version) of the Assam Agro Industries Development Corporation Limited, Gauhati, for the year

1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(n) (i) Review (Hindi version) by the Government on the working of the Assam Agro Industries Development Corporation Limited, Gauhati for the year 1969-70.

(ii) Annual Report (Hindi version) of the Assam Agro Industries Development Corporation Limited, Gauhati, for the year 1969-70 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(o) (i) Review (Hindi version*) by the Government on the working of the Assam Agro Industries Development Corporation Limited, Gauhati, for the year 1970-71.

(ii) Annual Report (Hindi version*) of the Assam Agro Industries Development Corporation Limited, Gauhati for the year 1970-71 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-689/80]

(p) (i) Review (Hindi and English versions) by the Government on the working of the Bihar State Agro Industries Development Corporation Limited, Patna, for the year 1973-74.

(ii) Annual Report (Hindi and English versions) of the Bihar State Agro Industries Development Corporation Limited, Patna for the year 1973-74, along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-690/80]

(q) (i) Review (Hindi and English versions) by the Government on the working of Modern

*English version of the Review and the Report was laid on the 7th August, 1978.

Bakeries (India) Limited, New Delhi, for the year 1978-79.

(ii) Annual Report (Hindi and English versions) of the Modern Bakeries (India) Limited, New Delhi, for the year 1978-79 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) 16 statements showing reasons for delay in laying the reports mentioned at (a) to (p) item (1) above. [Placed in Library. See No. LT—691/80].

(3) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Dairy Federation of India, New Delhi, for the year ended 30th June, 1977 together with Audited Accounts.

(4) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Dairy Federation of India, New Delhi, for the year ended 30th June, 1978 together with Audited Accounts. [Placed in Library. See No. LT—692/80].

(5) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

(i) GSR 20(E) published in Gazette of India dated the 28th January, 1980 regarding bulk distribution of Urea manufactured in Uttar Pradesh. [Placed in Library. See No. LT—693/80].

(ii) The Sugar (Price Determination for 1978-79 Production) Amendment Order, 1980, published in Notification No. G.S.R. 74(E) in Gazette of India dated the 5th March, 1980.

(iii) The Sugar (Price Determination for 1979-80 Production) Amendment Order, 1980, published in Notification No. GSR 75(E) in Gazette of India dated the 5th March, 1980. [Placed in Library. See No. LT—694/80].

(6) A copy of the Annual Report (Hindi and English versions) of the National Heavy Engineering Cooperative Limited, New Delhi, for the year 1976-77 together with Audited Accounts.

(7) A copy of the Annual Report (Hindi and English versions) of the National Heavy Engineering Cooperative Limited, New Delhi, for the year 1977-78 together with Audited Accounts. [Placed in Library. See No. LT—695/80].

(8) A copy of the Annual Accounts (Hindi and English versions) of the National Council for Cooperative Training, New Delhi, for the year 1978-79 together with Audit Report thereon. [Placed in Library. See No. LT—696/80].

(9) A copy of the Annual Report (Hindi and English versions) of the Indian Farmers Fertilisers Cooperative Limited, New Delhi, for the year 1978-79 along with Audited Accounts. [Placed in Library. See No. LT—697/80].

(10) A copy of the Gujarat Agricultural Pests and Diseases Ordinance, 1979 (No. 5 of 1979) (Hindi and English versions) Promulgated by the Governor of Gujarat on the 2nd November, 1979, under article 213(2)(a) of the Constitution read with clause (c)(iv) of the Proclamation dated the 17th February, 1980 issued by the President in relation to the State of Gujarat. [Placed in Library. See No. LT—698/80].

NOTIFICATION UNDER GUJARAT SALES TAX ACT, 1969, BIHAR SALES TAX ORDINANCE, 1980 AND ANNUAL REPORT OF NATIONAL INSTITUTE OF PUBLIC FINANCE AND POLICY, NEW DELHI FOR 1978-79

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JAGANNATH PAHADIA):
I beg to lay on the Table:—

(1) A copy of the Notification No. (GHN-19) GST-1080/(S.49) (83)TH (Hindi and English versions) published in Gujarat Government Gazette dated the 7th March, 1980 making certain amendment to Notification No. (GHN 627) GST 1970 (S. 49)-TH dated the 29th April, 1970, under sub-section (3) of section 49 of the Gujarat Sales Tax Act 1969 read with clause (c) (iv) of the Proclamation dated the 17th February, 1980 issued by the President in relation to the State of Gujarat. [*Placed in Library. See No. LT-699/.*]

(2) A copy of the Bihar Sales Tax Ordinance, 1980 (No. I of 1980) (Hindi and English versions) promulgated by the Governor of Bihar on the 4th March, 1980, under article 213(2)(a) of the Constitution read with clause (c) (iv) of the Proclamation dated the 17th February, 1980 issued by the President in relation to the State of Bihar. [*Placed in Library. See No. LT—700/80.*]

(3) A copy of the Annual Report (Hindi % version) of the National Institute of Public Finance and Policy, New Delhi, for the year 1978-79. [*Placed in Library. See No. LT-701/80.*]

BIHAR BHOODAN YAGNA (AMDT.) ORDINANCE 1980, CHHOTANAGPUR TENANCY

(AMDT.) ORDINANCE, 1980, TAMIL NADU LAND REFORMS (FIXATION OF CEILING ON LAND) AMDT. ORDINANCE, 1980 WITH STATEMENT RE. NOT LAY HINDI VERSION

SHRI J. B. PATNAIK: On behalf of Shri R. V. Swaminathan, I beg to lay on the Table:—

(1) A copy each of the following Bihar Government Ordinances (Hindi and English versions) under article 213(2)(a) of the Constitution read with clause (c) (iv) of the Proclamation dated the 17th February, 1980 issued by the President in relation to the State of Bihar:—

(i) The Bihar Bhoodan Yagna (Amendment) Ordinance, 1980 (No. 27 of 1980) promulgated by the Governor of Bihar on the 4th March, 1980.

(ii) the Chhotanagpur Tenancy (Amendment) Ordinance, 1980 (No. 29 of 1980) promulgated by the Governor of Bihar on the 4th March, 1980 [*Placed in Library. See No. LT—702/80.*]

(2) A copy of Tamil Nadu Land Reforms (Fixation of Ceiling on Land) Amendment Ordinance, 1980 (No. 3 of 1980) promulgated by the Governor of Tamil Nadu on the 10th March, 1980, under article 213(2)(a) of the Constitution read with clause (c) (iv) of the Proclamation dated the 17th February, 1980 issued by the President in relation to the State of Tamil Nadu.

(3) A statement (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi version of the Ordinance. [*Placed in Library. See No. Lt—703/80.*]